

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1340 of 2019

IN THE MATTER OF:

Ritu Murli Manohar Goyal

...Appellant

Versus

SYG Fashions Ltd. & Anr.

...Respondents

Present

For Appellant: None.

**For Respondents: Mr. Rakesh Kumar and Mr. Ankit Sharma,
Advocates.**

**Mr. Sumit Kansal, Advocate for Respondent No.2 –
'Interim Resolution Professional'.**

O R D E R

28.01.2020 There being no appearance on behalf of the Appellant, let
Appeal be adjourned awaiting its appearance.

Post the Appeal under the same caption on **13th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)